

NOTICE

In continuation of Notice dated 13.07.2020 it is to inform that for proper sanitization of High Court of Jharkhand, Ranchi & following necessary protocol, only extremely urgent cases shall be heard till 17.07.2020.

Extremely urgent nature of cases shall be mentioned before the Registrar General on email: (rgjhc-jhr@nic.in) who will seek permission from Hon'ble The Chief Justice for its listing.

If permitted, the extremely urgent matter will be heard virtually by Division Bench No.1 and two Single Benches of Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Sanjay Kumar Dwivedi through Video Conferencing.

The Anticipatory Bail and Bail matters listed in the Supplementary and Daily Cause List dated 15.07.2020 and 16.07.2020 listed before Hon'ble Mr. Justice Rongon Mukhopadhyay shall be taken up in usual course through Video Conferencing. The rest of cases listed in the remaining Courts in the Daily Cause List dated 15.07.2020 and 16.07.2020 shall remain stand over.

Filing through email save and except Bail and Anticipatory Bail Applications shall be accepted as per the earlier guidelines.

By Order
Sd/-(Ambuj Nath)
Registrar General

Dated the 14th July 2020
High Court of Jharkhand, Ranchi